

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Appeal No. 234/2017

IN THE MATTER OF:

Neo Outsourcing Pvt. Ltd.

.....Petitioner

v.

Registrar of Companies

.....Respondent

SECTION : UNDER SECTION 252

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Ms. Priyanka Kakar & Mr. Amit Kumar, Advs.

For the ROC (Delhi) :


Mr. Manish Raj, Company Prosecutor

ORDER

C.A. No. 449(PB)/2017

No ground for preponement of date is made out.

The application is dismissed as such.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

18.12.2017

Vineet